

**NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 24/09/2015**

<b>Sr l. N o.</b>	<b>Crl. Appeal U/ S 372</b>	<b>Crl Appl</b>	<b>Govt Appeal</b>	<b>Crl. Revisi on U/S 482/40 7 etc.</b>	<b>Particular of Lower Court Case of both Columns 2 and 4</b>	<b>Date of Hon'ble Court's order regarding connection</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>1</b>	<b>741/2011 DB</b>		<b>2432/2011 DB</b>		<b>ST No. 950/2007 ST No. 951/2007 ST No. 952/2007 U/S 148,149,307 &amp; 302 of IPC 25 Arms Act State Vs Rajnesh State Vs Pappu @ Punchchi Badaun</b>	<b>24/03/15</b>
<b>2</b>	<b>1895/2011 DB</b>		<b>2858/2011 DB</b>		<b>ST No. 129/2008 U/S 498A,304B IPC &amp; 3 /4 D.P. Act State Vs Satyaveer &amp; ors Hathras</b>	<b>11/09/12</b>
<b>3</b>	<b>134/2012 DB</b>		<b>2289/2012 DB</b>		<b>ST No. 25/2008 U/S 304/34 of IPC State Vs Meghshyam Bulandshahar</b>	<b>20/09/12</b>
<b>4</b>	<b>281/2012 DB</b>		<b>4639/2012 DB</b>		<b>ST No. 201/2010 U/S 498A,304B IPC &amp; 3 /4 DP Act State Vs Mahendra Yadav Kushi Nagar</b>	<b>04/02/13</b>
<b>5</b>	<b>315/2012 DB</b>		<b>2023/2013 DB</b>		<b>ST No. 493/2008 ST No. 1070/2008 U/S 302/34, 201 of IPC State Vs Sanjay Kumar State Vs Smt Seema Nagia Meerut</b>	<b>11/01/13</b>
<p align="center"><b>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</b></p>						